

CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

Petition No. 8/RP/2014

Subject : Review of the Commission's order dated 23.12.2013 in
Petition No. 62/TT/2012

Date of Hearing : 17.4.2014

Coram : Shri Gireesh B.Pradhan, Chairperson
Shri A.K. Singhal, Member

Petitioner : Power Grid Corporation of India Ltd.

Respondents : Madhya Pradesh Power Management Company & 7 others

Parties present : Shri S.S. Raju, PGCIL
Shri M.M. Mondal, PGCIL
Shri J.S. Gulati, PGCIL
Shri S.K. Venkatesan, PGCIL
Ms. Swagatika Sahoo, PGCIL

Record of Proceedings

The present review petition has been filed by PGCIL for review of the Commission's order dated 23.12.2013 in Petition No. 62/TT/2012. The Commission disallowed IDC and IEDC for 5 months on account of delay in transportation of the transformers. The representative of the petitioner submitted that it had submitted letter dated 5.5.2012 from M/s Belfor Logistics N.V. in support of its plea that the delay in transportation of the transformers is on account of bad weather conditions leading to freezing of sea.

2 The Commission directed the petitioner to submit a certificate from a government agency, preferably Indian Embassy/ Consulate in Belgium, to support its claim that no shipment was feasible for four and a half months from December, 2011 from the location due to freezing of the sea, as mentioned in the letter dated 5.5.2012 issued by M/s Belfor Logistics.



3. The Commission directed to admit the review petition and directed to issue notices to respondents who may file replies within 15 days, with advance copies to review petitioner who may file rejoinder, if any, within one week thereafter.
4. The Commission directed to list the matter on 5.6.2014.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

